

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.4 - IA/7(AHM)2024  
in  
**CP(IB)/240(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Yes Bank Limited

.....Applicant

V/s

Mehul Gor

.....Respondent

(Personal Guarantors)

**Order delivered on 03/01/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

None is present on behalf of the applicant Resolution Professional.

In the interest of justice, re-list on 12.01.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**